

2020 High Court, Appellate Side Calcutta

DATED: CALCUTTA, THE 25TH NOVEMBER, 2020

Schedule of Viva-voce in the process of Selection and Promotion to the post of **Additional District & Sessions Judge, Fast Track Court** belonging to the cadre of Civil Judge (Senior Division) towards filling up the 23 (twenty three) vacancies declared vide Court's Notification No. 1766-R(JS) dated 22.06.2020, for the 69 eligible WBJS Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

Venue : **Study Room,
Main Building, 1st Floor,
High Court, Calcutta**

Date : **7th, 8th, 9th and 10th December, 2020**

(17 officers on first three days and 18 in last day as per
Schedule enclosed)

Time : **02:00 P.M. onwards.**

Reporting Time & Place : **1.30 P.M. at the Chamber of the Registrar General,
Main Building, 1st Floor, High Court, Calcutta**

**SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER
THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN
FAST TRACK COURTS FOR THE YEAR 2020**

ON 07.12.2020

Sl. No.	NAME OF THE OFFICERS	PRESENT POSTING
1.	Shri Fatik Chandra Mondal	CJ(SD), Diamond Harbour, South 24-Parganas
2.	Shri Hidayatullah Bhutia	Civil Judge (Senior Division), 1 st Court, Alipore, South 24-Parganas
3.	Shri Tito Rob	Judge, 1 st Labour Court, Calcutta
4.	Shri Sridhar Chandra Su	CJ(SD), Bongaon, North 24-Parganas
5.	Shri Sambhu Sarkar	CJ(SD), Sealdah, South 24-Parganas
6.	Shri Sabyasachi Chatteraj	Law Officer, Directorate of Drug Control, Govt. of W.B., on deputation
7.	Smt. Mukulika Sinha	CJ(SD), 2 nd Court, Malda
8.	Shri Sudip Bhattacharya	CJ(SD), 2 nd Court, Berhampore, Murshidabad
9.	Shri Sanjay Chowdhury	Registrar, Family Court, Calcutta, on deputation
10.	Shri Ratan Kumar Gupta	CJM, Cooch Behar
11.	Shri Sumit Adhikari	CJ(SD), Khatra, Bankura
12.	Shri Biswajyoti Chatterjee	Judge, Bench-4, PSCC, Calcutta
13.	Shri Sadhan Mondal	CJ(SD), Chanchal, Malda
14.	Shri Sisir Kumar Meyur	CJ(SD), 2 nd Court, Sadar, Paschim Medinipur
15.	Shri Suresh Singh	Deputy A.G.O.T., Govt. of W.B., on deputation
16.	Shri Tarun Kumar Mondal	CJ(SD), 2 nd Court, Baruipur, South 24-Parganas
17.	Shri Prasun Ghosh	CJM, Howrah

ON 08.12.2020

18.	Shri Debasis Chowdhury	CJM, Tamluk, Purba Medinipur
19.	Smt. Kumkum Chattopadhyay	CJ(SD), 1 st Court, Hooghly, Sadar
20.	Shri Nirupam Kar	CJM, Raiganj, Uttar Dinajpur
21.	Smt. Soma Chakraborty	Civil Judge (Senior Division), Islampur, Uttar Dinajpur
22.	Smt. Arpita Ghosh	Secretary, DLSA, Malda
23.	Shri Bikash Lama	Secretary, DLSA, Cooch Behar
24.	Karim Ur Reza	CJ(SD), Basirhat, North 24-Parganas
25.	Shri Indranil Chatterjee	CJ(SD), Addl. Court, Sadar, Bankura
26.	Shri Sandip Chakrabarti	CJM, Asansol, Paschim Bardhaman
27.	Shri Soumendra Nath Roy	CJM, Barasat, North 24-Parganas
28.	Shri Anan Chattopadhyay	CJM, Darjeeling
29.	Smt. Dipa Shyam Ray	Judge, 2 nd Labour Court, Calcutta
30.	Smt. Barnali Das Gupta	CJM, Hooghly
31.	Sri Abhijit Ghosh	CJM, Malda
32.	Smt. Rina Talukdar	ACJM, Chandannagar, Hooghly
33.	Sri Biswanath Pramanik	Civil Judge (Senior Division), Suri, Birbhum
34.	Sri Arindam Chattopadhyay	CJ(SD), 7 th Court, Alipore, South 24-Parganas

ON 09.12.2020

35.	Smt. Shrutirupa Ghosh (Majee)	CJ(SD), Sadar, Malda
36.	Smt. Rimpa Roy	CJM, Purulia
37.	Sri Hindol Roy	CJ(SD), 2 nd Court, Sadar, Hooghly
38.	Sri Sujit Kumar Bandyopadhyay	CJM, Sadar, Purba Bardhaman
39.	Sri Sudeep Banerjee	Registrar, D.J.'s Court, Paschim Medinipur
40.	Sri Mayukh Mukherjee	CJM, Bankura
41.	Smt. Atrayee Manna Chowdhury	CJ(SD), Jalpaiguri, Sadar
42.	Sri Saibal Dutta	CJM, Jalpaiguri
43.	Sri Amitava Mukherjee	CJ(SD), Darjeeling
44.	Sri Anirban Ray	Secretary, DLSA, Hooghly
45.	Sri Soumen Gupta	Deputy Registrar, West Bengal Taxation Tribunal, on deputation
46.	Sri Pradip Kumar Adhikary	Sr. Municipal Magistrate, Kolkata
47.	Sri Joyprakash Roy	Judge, Small Causes Court, Sealdah, South 24-Parganas
48.	Sri Soumen Sarkar	ACJM, Lalbagh, Murshidabad
49.	Sri Dipanjan Sen	CMM, Calcutta
50.	Sri Teerthankar Bhattacharyya	CJ(SD), Kalyani, Nadia
51.	Sri Shib Shankar Ghosh	CJ(SD), Cooch Behar

ON 10.12.2020

52.	Sri Abir Chatterjee	CJ(SD), Ranaghat, Nadia
53.	Smt. Krishnanjana Ray	ACJM, Buniadpur, Dakshin Dinajpur
54.	Sri Subrata Mukherjee	CJM, Alipore, South 24-Parganas
55.	Sri Anindya Banerjee	CJ(SD), Tehatta, Nadia
56.	Sri Kaustav Mookerjee	ACJM, Arambagh, Hooghly
57.	Smt. Nilanjana De	ACJM, 2 nd Court, Haldia, Purba Medinipur
58.	Sri Arnab Dutta	ACJM, Kakdwip, South 24-Parganas
59.	Sri Annada Sankar Mukhopadhyay	CJM, Murshidabad
60.	Smt. Aparna Chowdhuri	ACJM, Berhampore, Murshidabad
61.	Sri Basant Sharma	Secretary, DLSA, Jalpaiguri
62.	Smt. Ishani Chakraborty	CJM, Kalimpong
63.	Sri Alokesh Das	CJ(SD), 4 th Court, Alipore, South 24-Parganas
64.	Smt. Sangita Mukherjee	ACJM-cum-CJ(SD), Raghunathpur, Purulia UOT as Deputy Registrar, West Bengal Human Rights Commission, on deputation
65.	Sri Joy Sankar Roy	CJ(SD), 2 nd Court, Tamluk, Purba Medinipur
66.	Sri Aniruddha Saha (S.C.)	Secretary, DLSA, Bankura
67.	Sri Sujoy Kumar Sarkar	Secretary, DLSA, Darjeeling
68.	Smt. Chandraprova Chakraborty (Saha)	CJM, Suri, Birbhum
69.	Sri Nachiketa Bera	CJM, Sadar, Paschim Medinipur

The above-named officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Purba Bardhaman** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia, Bankura and Paschim Bardhaman** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-vice** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **“Leave on Duty”**.

It is further informed that in case any of the aforesaid eligible officers is tested positive for COVID-19/comes in contact with the COVID-19 patient and advised by the appropriate authority to remain in isolation/quarantine prior to or during the period of Viva-voce, he/she shall make written communication to the office of the undersigned to that effect so that a suitable alternative date may be considered to be fixed by the Hon’ble Selection Committee for conducting his/her viva-voce.

By Order,

The 25th November, 2020.

**Sd/-
(Bibhas Ranjan De)
Registrar (Judicial Service)
High Court, A.S., Calcutta.**

2020
High Court, Appellate Side
Calcutta

No. 3542-A

Dated, Calcutta the 25th November, 2020

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service)
High Court, Appellate Side,
Calcutta.

To :

- 1. All the District Judges of West Bengal,**
- 2. The Chief Judge, Presidency Small Causes Court, Calcutta**
- 3. The Secretary, Judicial Department, Govt. of W.B.,**
Writers' Buildings, Kolkata – 700001
- 4. The Member Secretary, State Legal Services Authority, W.B.,**
City Civil Court Building, Kolkata – 700001.

Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court in the cadre of Civil Judge (Sr. Divn.) towards filling up 23 (twenty three) vacancies declared vide Court's Notification No. 1766-R(JS) dated 22.06.2020 involving 69 eligible WBJs officers from the substantive cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that **viva-voce of 69 eligible WBJs officers** in the substantive cadre of Civil Judge (Senior Division) in the process of **selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court** is scheduled to be held on **07.12.2020, 08.12.2020, 09.12.2020 and 10.12.2020**, following the schedule as being **published in Court's website** and enclosed herewith.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the eligible officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas., Purba & Paschim Medinipur, Nadia and Purba Bardhaman** to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Kalimpong, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia, Bankura and Paschim Bardhaman** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

You are therefore, requested to inform the concerned officers as listed in the schedule enclosed herewith and posted under your control accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website www.calcuttahighcourt.gov.in. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.30 p.m.), over Phone No. (033)-2254-8065/2254-8226/2243-6080.

Yours faithfully,

Sd/-

Registrar (Judicial Service)

Encl.: Schedule of Viva-voce (4 sheets)

Memo No. 3543-A – 3548-A dated 25.11.2020

Copy forwarded for information and necessary action to :

- (i) Shri Sabyasachi Chatteraj, Law Officer, Directorate of Drugs Control, Government of W.B., KIT Building, 5th Floor, P-16, India Exchange Place Extension, Kolkata – 73
- (ii) Sri Tito Rob, Judge, 1st Labour Court, Calcutta, New Secretariat Building, Kolkata – 700001.
- (iii) Sri Sanjay Chowdhury, Registrar, Family Court, Calcutta, Bankshall Court Building, Kolkata - 700001
- (iv) Sri Suresh Singh, Dy. Administrator General & Official Trustee., Govt. of W.B., New Secretariat Building, Kolkata – 700001.
- (v) Smt. Dipa Shyam Ray, Judge, 2nd Labour Court, Calcutta, New Secretariat Building, Kolkata – 700001
- (vi) Sri Soumen Gupta, Deputy Registrar, West Bengal Taxation Tribunal, Jalasampad Bhawan, Block-DF, Sector-1, Kolkata, West Bengal 700091

**Sd/-
Registrar (Judicial Service)**